

**ORAL ANSWERS TO STARRED QUESTIONS AND
SUPPLEMENTARY QUESTIONS AND ANSWERS
THEREON**

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
STARRED QUESTION No. *46
ANSWERED ON 26TH JULY, 2024

IMPLEMENTATION OF PMFME AND APC SCHEME IN TAMIL NADU

***46. SHRI P. WILSON:**

Will the **MINISTER OF FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the details of food processing units established under PM Formalisation of Micro Food Processing Enterprises (PMFME) in Tamil Nadu;
- (b) whether Government has devised any plan to increase food processing units and cold storage across the country, especially in Tamil Nadu;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of projects launched under Agro Processing Cluster (APC) Scheme in Tamil Nadu and whether Government has devised a plan to add more locations under APC Scheme in Tamil Nadu?

ANSWER

**THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)**

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA
STARRED QUESTION NO. *46 ANSWERED ON 26.07.2024 REGARDING
“IMPLEMENTATION OF PMFME AND APC SCHEME IN TAMIL NADU”**

(a). As on 30.06.2024, 12220 micro food processing enterprises / units have been sanctioned in the State of Tamil Nadu under Centrally Sponsored- Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme. In addition, seed capital assistance has been sanctioned to 15,704 SHG members involved in food processing activities in the State.

(b) & (c). To provide a boost to the growth of food processing sector and create modern value chain infrastructure (including Integrated Cold Chain) across the country (including Tamil Nadu), Ministry of Food Processing Industries (MoFPI) has been implementing three schemes namely (i). Pradhan Mantri Kisan Sampada Yojana (PMKSY); (ii). Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and (iii). Centrally Sponsored- Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme. These schemes are implemented throughout the country on a demand driven basis.

(d). Under Scheme for Creation of Infrastructure for Agro Processing Clusters (APC) of PMKSY, 12 projects have been sanctioned in the State of Tamil Nadu as per the details at **Annexure**. The scheme is not State specific and projects are sanctioned on a demand driven basis through Expression of Interest (EoI), issued from time to time subject to availability of funds.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (d) OF RAJYA SABHA STARRED QUESTION NO. *46 ANSWERED ON 26.07.2024 REGARDING “IMPLEMENTATION OF PMFME AND APC SCHEME IN TAMIL NADU”

The details of agro processing cluster projects sanctioned under the Scheme for Creation of Infrastructure for Agro Processing Clusters of PMKSY in the State of Tamil Nadu (as on 30.06.2024)

Sl. No.	Name of the Project Execution Agency (PEA)	District	Date of approval	Project cost (in Cr.)	Grant Approved (in Cr.)	Total Grant released (in Cr.)
1	M/s JFK International	Coimbatore	01.08.2019	16.71	4.1921	2.8566
2	M/s P Duraisamy Maharaja Rice Mills Pvt Ltd	Tirupur	03.10.2019	26.83	8.7682	6.2284
3	M/s Tiruvannamalai Market Committee	Tiruvannamalai	29.04.2020	25.506	5.7487	1.81084
4	M/s Salem Market Committee	Salem	29.04.2020	25.252	5.9753	1.88222
5	M/s Theni Market Committee	Theni	29.04.2020	26.308	5.9955	1.88858
6	M/s Dharmapuri Market Committee	Krishnagiri	29.04.2020	26.826	5.8937	1.85651
7	M/s Madurai Market Committee	Madurai	29.04.2020	32.066	5.7912	1.82423
8	M/s Dindigul Market Committee	Dindigul	29.04.2020	29.018	6.7357	2.12174
9	M/s Cuddalore Market Committee	Cuddalore	29.04.2020	25.002	5.9793	1.88348
10	M/s Delta Foods	Pudukkottai,	08.06.2020	24.3125	7.472	5.25282
11	M/s Vamsi RS Industrial Zone	Erode	17.11.2021	33.167	9.1351	0
12	M/s Integrated Service Point Private Limited	Thiruvallur	28.02.2024	42.635	10.00	0
	Total			333.6325	81.6868	27.60542

भारत सरकार
खाद्य प्रसंस्करण उद्योग मंत्रालय
राज्य सभा
तारांकित प्रश्न सं.*46
26 जुलाई, 2024 को उत्तर देने के लिए

तमिलनाडु में पीएमएफएमई और एपीसी योजना का कार्यान्वयन

***46. श्री पी. विल्सन :**

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) तमिलनाडु में प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम औपचारिकीकरण (पीएमएफएमई) योजना के अंतर्गत स्थापित खाद्य प्रसंस्करण इकाइयों का ब्यौरा क्या है;
- (ख) क्या सरकार ने देश भर में, विशेष रूप से तमिलनाडु में खाद्य प्रसंस्करण इकाइयों और शीतागारों की संख्या बढ़ाने के लिए कोई योजना तैयार की है;
- (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं; और
- (घ) तमिलनाडु में कृषि प्रसंस्करण क्लस्टर (एपीसी) योजना के अंतर्गत शुरू की गई परियोजनाओं का ब्यौरा क्या है और क्या सरकार ने तमिलनाडु में एपीसी योजना के अंतर्गत और अधिक स्थानों को शामिल करने के लिए कोई योजना तैयार की है?

उत्तर

**खाद्य प्रसंस्करण उद्योग मंत्री
(श्री चिराग पासवान)**

(क) से (घ): विवरण सभा पटल पर रख दिया गया है ।

दिनांक 26 जुलाई, 2024 को राज्य सभा में उत्तर दिए जाने वाले "तमिलनाडु में पीएमएफएमई और एपीसी योजना का कार्यान्वयन" से संबंधित तारांकित प्रश्न संख्या *46 के भाग (क) से (घ) के उत्तर में उल्लिखित विवरण ।

(क): दिनांक 30.06.2024 की स्थिति के अनुसार, केंद्रीय प्रायोजित - प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई) योजना के अंतर्गत तमिलनाडु राज्य में 12220 सूक्ष्म खाद्य प्रसंस्करण उद्यम/इकाइयों को स्वीकृति दी गई है। इसके अतिरिक्त, राज्य में खाद्य प्रसंस्करण गतिविधियों में शामिल 15,704 एसएचजी सदस्यों को प्रारंभिक पूंजी सहायता स्वीकृत की गई है ।

(ख) और (ग): खाद्य प्रसंस्करण क्षेत्र के विकास को बढ़ावा देने और देश भर में (तमिलनाडु सहित) आधुनिक मूल्य श्रृंखला अवसंरचना (एकीकृत शीत श्रृंखला सहित) सृजित करने के लिए, खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) तीन योजनाओं को कार्यान्वित्त कर रहा है, अर्थात् (i) प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई); (ii) खाद्य प्रसंस्करण उद्योग के लिए उत्पादन लिंक प्रोत्साहन योजना (पीएलआईएसएफपीआई) और (iii) केंद्रीय प्रायोजित-प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई) योजना। ये योजनाएं पूरे देश में मांग आधारित आधार पर कार्यान्वित्त की जाती हैं।

(घ): पीएमकेएसवाई की कृषि प्रसंस्करण क्लस्टर (एपीसी) के लिए अवसंरचना सृजन योजना के तहत, तमिलनाडु राज्य में 12 परियोजनाओं को स्वीकृति दी गई है, जिनका विवरण **अनुबंध** में दिया गया है। यह योजना राज्य विशेष के लिए नहीं है और परियोजनाओं को समय-समय पर जारी की गई अभिरुचि की अभिव्यक्ति (ईओआई) के माध्यम से वित्त की उपलब्धता के अध्यक्षीन मांग आधारित आधार पर स्वीकृति दी जाती है ।

अनुबंध

दिनांक 26 जुलाई, 2024 को राज्य सभा में उत्तर दिए जाने वाले "तमिलनाडु में पीएमएफएमई और एपीसी योजना का कार्यान्वयन" से संबंधित तारांकित प्रश्न संख्या *46 के भाग (घ) के उत्तर में उल्लिखित अनुबंध ।

तमिलनाडु राज्य में पीएमकेएसवाई की कृषि प्रसंस्करण क्लस्टर के लिए अवसंरचना सृजन योजना के तहत स्वीकृत कृषि प्रसंस्करण क्लस्टर परियोजनाओं का ब्यौरा (दिनांक 30.06.2024 की स्थिति के अनुसार)

क्र.सं.	परियोजना निष्पादन एजेंसी का नाम (पीईए)	जिला	अनुमोदन दिनांक	परियोजना लागत (करोड़ में)	अनुमोदित अनुदान (करोड़ में)	जारी कुल अनुदान (करोड़ में)
1	मेसर्स जेएफके इंटरनेशनल	कोयंबटूर	01.08.2019	16.71	4.1921	2.8566
2	मेसर्स पी दुरैसामी महाराजा राइस मिल्स प्राइवेट लिमिटेड	तिरुपुर	03.10.2019	26.83	8.7682	6.2284
3	मेसर्स तिरुवन्नामलाई मार्केट कमेटी	तिरुवन्नामलाई	29.04.2020	25.506	5.7487	1.81084
4	मेसर्स सलेम मार्केट कमेटी	सलेम	29.04.2020	25.252	5.9753	1.88222
5	मेसर्स थेनी मार्केट कमेटी	थेनी	29.04.2020	26.308	5.9955	1.88858
6	मेसर्स धर्मपुरी मार्केट कमेटी	कृष्णागिरी	29.04.2020	26.826	5.8937	1.85651
7	मेसर्स मदुरै मार्केट कमेटी	मदुरै	29.04.2020	32.066	5.7912	1.82423
8	मेसर्स डिंडीगुल मार्केट कमेटी	डिंडीगुल	29.04.2020	29.018	6.7357	2.12174
9	मेसर्स कुड्डालोर मार्केट कमेटी	कुड्डालोर	29.04.2020	25.002	5.9793	1.88348
10	मेसर्स डेल्टा फूड्स	पुदुक्कोट्टई,	08.06.2020	24.3125	7.472	5.25282
11	मेसर्स वामसी आरएस इंडस्ट्रियल जोन	इरोड	17.11.2021	33.167	9.1351	0
12	मेसर्स इंटीग्रेटेड सर्विस पॉइंट प्राइवेट लिमिटेड	तिरुवल्लूर	28.02.2024	42.635	10.00	0
	कुल			333.6325	81.6868	27.60542

MR. CHAIRMAN: First supplementary; Shri P. Wilson.

SHRI P. WILSON: Sir, building up of modern infrastructure of Agro Processing Clusters close to production areas and food processing units will achieve the object of 'from-farmgate-to-consumer' and will create backward and forward linkages by linking group of farmers or producers to the markets through well equipped supply chain. Sir, my question is: What is the plan in place to deal with the major problems of establishing Agro Processing Clusters and formalization of micro food processing enterprises due to lack of access to modern technology equipment, training, access to institutional credit, lack of basic awareness on quality control of products, lack of branding/marketing knowledge skills, environmental problems, lack of awareness of food safety standards and water supply and electrical energy?

SHRI CHIRAG PASWAN: Sir, to respond to the question asked by the hon. Member, APCs are being constructed with a hope that everything that relates to food processing should come under one cluster. Mega food parks were there before this. But in mega food parks, there were many issues and concerns that land requirement was huge. It was almost around 50 acres of land which was needed in that. In CLUs, change in land use laws also, there were a lot of concerns and issues which used to come up between the States and the Centre. So, we came up with APCs. Again, major concerns are not there but yes, when land use laws related issues come up and NOCs are required by the States, issues do come up. But then we are in regular touch with all the State Governments wherever these APCs are set up and we are trying to resolve all the concerns. Nothing major, as such, has come to our notice.

MR. CHAIRMAN: Second supplementary; Shri P. Wilson.

SHRI P. WILSON: Sir, as per the Annexure given along with the answer, 12 projects have been sanctioned under PMKSY scheme. As per the APC Scheme Guidelines dated 8.6.2022, the timeline for completion and operationalisation of APC projects is 24 months, that is, two years from the date of issue of the approval letter for projects in general areas and 30 months for the projects in difficult areas like Scheduled Castes, Scheduled Tribes, FPO and SHG areas. The tabular column shows that funds to ten out of 12 projects in Tamil Nadu remain unreleased in full. The grant is 35 per cent for general areas and 50 per cent for difficult areas subject to a maximum of Rs.10 crore. In Tamil Nadu, even after 24 months, why is the entire Grant-in-aid to

the projects not released? Is it like Budget, you discriminate Tamil Nadu in releasing even the Grants?

SHRI CHIRAG PASWAN: Sir, of course, no discrimination is there. This is something which has been set up by the Ministry with the thought of empowering the farmers to increase the revenue of the States and also to give employment to the youth of our country. So, of course, no such kind of discrimination will ever take place. As I mentioned just now in my previous answer, most of the times, there is the issue of getting NOCs or getting clearances from the banks. That becomes one of the concerns. Land rules also become one of the challenges in this. So, I think, that becomes one of the main reasons and also, in particular, in this case, there was a pandemic for over two years. So, this also became one of the important reasons for the delay. But, as of now, I assure you that we are in touch with the Government and we would make sure that everything is wind up on time now.

MR. CHAIRMAN: Third supplementary, Shri Saket Gokhale.

SHRI SAKET GOKHALE: Sir, my question here is for Q.No.46. Currently, post-harvest losses of food grains in India are estimated to be between 18 per cent to 25 percent and for fruits and vegetables, the post-harvest losses are even higher at about 45 per cent. Also, the other thing is that because of these post-harvest losses, food inflation has gone up drastically to about 9.4 per cent in India. So, my question to the Minister is: "What steps are being taken by the Ministry to bring down the amount of post-harvest losses of food grains and fruits and vegetables?" Thank you, Sir.

MR. CHAIRMAN: Hon. Minister.

SHRI CHIRAG PASWAN: Sir, one of the prime motives of this Ministry is to reduce the wastages and especially of the perishable items. My Ministry is taking all the possible efforts. There is a data that is also there with me. If the hon. Member desires, I would share that data with the Member.

MR. CHAIRMAN: Please do.

SHRI CHIRAG PASWAN: There is a slight decrease. Definitely, me and my Ministry are working and we are coming up with a lot of new technologies also. In the recent

Budget itself, hon. Finance Minister has announced 50 irradiation units also. So, this is one of the new technologies that we are bringing in to make sure that the wastage is reduced especially of all the perishable items. If you want, I will share the details also with you. Thank you.

MR. CHAIRMAN: Shrimati Sudha Murty, supplementary number four.

SHRIMATI SUDHA MURTY: Sir, food is the most important thing in life. Even a greedy person stops eating sometimes, unlike money, land and property, where you can go to any extent in greed. So, food plays an important role in one's life. Now, what kind of food we eat and what kind of a disease we get, we should think in the modern era. There are cases rising. Cancer cases are rising in our country due to adulteration and many more reasons but adulteration is one of the most important things. Out of all these, I want to mention only three things which are mostly used in the hotel industry. Number one, synthetic colour; number two, synthetic vinegar; and number three is tasting powder MSG. As they look nice, it is tasty but people are not aware that it would become a problem in the future.

MR. CHAIRMAN: Yes.

SHRIMATI SUDHA MURTY: Sir, may I request our hon. Minister one thing? Though there are many Government laboratories available, they are not well-equipped. The people, who are trained in that, are not of great quality.

MR. CHAIRMAN: Madam, your supplementary.

SHRIMATI SUDHA MURTY: Please do something regarding food testing and also the index in the hotels, giving the rating of the hotels in that case.

MR. CHAIRMAN: Hon. Minister.

SHRI CHIRAG PASWAN: Sir, I mean, it is a very important and a very, very serious question. Having said it, my Ministry is also making sure but this mainly comes under FSSAI. So, they are the ones who are taking care of this. Even in the recent Budget, hon. Finance Minister has announced 100 more such testing labs also where we are trying to make sure that the quality control is under check and meets all the required parameters. Thank you.

MR. CHAIRMAN: Fifth supplementary, Shrimati Rajani Ashokrao Patil.

SHRIMATI RAJANI ASHOKRAO PATIL: Sir, through you, I would like to impel the hon. Minister to tell us what the reasons for significant delay in the infrastructure projects under the agro-processing units cluster system are.

MR. CHAIRMAN: Hon. Minister.

SHRI CHIRAG PASWAN: Sir, I have already mentioned and I have already answered this that it is mainly because of the CLU, it is mainly because of the inter-State, the NOCs that we need, the Centre and the State. So, it is mainly because of those NOC requirements. Bank loans and all these collectively become responsible for the delays. Also, as I mentioned, because of the pandemic for two years, this was also one of the important reasons. But from here onwards, we are pushing up things and we are in regular touch with all the concerned States. Thank you, Sir.

MR. CHAIRMAN: Q.No. 47. Shri S Niranjan Reddy.